

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 259 OF 2015**

**Dated: 6<sup>th</sup> December, 2017**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Punjab State Power Corporation Ltd.**

**.... Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

**ORDER**

The learned counsel for the parties are directed to file their respective written submissions on before 10.01.2018 after serving copy on the other side.

As agreed by the learned counsel for the parties, list the matter for hearing on **12.01.2018.**

**(S.D. Dubey)  
Technical Member**

**(Justice N.K. Patil)  
Judicial Member**

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